

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 115**  
**(IB)/851/ND/2020**

**IN THE MATTER OF:**

Salom Electronics India LLP	...	Applicant
Vs.		
Lava International Ltd.	...	Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.07.2021**

**Coram:**

**SHRI P.S.N PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent : Ms. Priyanka Ghosh, Ms. Vidhi Jain, Advs.

**ORDER**

**IA-30/ND/2021:**

This is an application filed under Rule 154(1) of the National Company Law Tribunal Rules 2016, along with affidavit. None appears for the Applicant at the time of virtual hearing of the matter.

In the interest of justice, list the matter on **10.09.2021**.

**Sd/-**  
**K.K. VOHRA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**P.S.N PRASAD**  
**MEMBER (JUDICIAL)**